

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:18
ANSWERED ON:18.02.2003
PEOPLE INJURED/DIED IN COAL MINES
AMAR ROY PRADHAN

Will the Minister of COAL be pleased to state:

- (a) the number of persons injured/died in Coal Mines in various States during the period 1.1.2002 and 31.12.2002 and its comparison with the figures of last three years;
- (b) the action taken by the Government against the guilty officials in such cases;
- (c) the compensation paid to each of injured and family of deceased in such cases; and
- (d) the remedial steps taken by the Government to prevent recurrence of such incidents in future?

Answer

THE MINISTER OF COAL(SHRI KARIYA MUNDA)

(a): The number of persons seriously injured/died in coal mines in the various states during the years 1999, 2000, 2001 and 2002 are as under:-

State No. of persons died No. of persons seriously injured.

1999 2000 2001 2002 1999 2000 2001 2002

Andhra Pradesh	27	34	25	24	112	91	117	109
Assam	1	1	2	1				
Bihar	42		169					
Chhattisgarh	6	9	7	84	83	68		
Gujarat	0	1	2	1	3	5	6	2
Jharkhand	39	52	27	176	145	93		
Jammu & Kashmir	1	0	0	1				
Madhya Pradesh	28	21	13	17	90	63	72	44
Maharashtra	7	18	12	8	42	78	79	40
Orissa	7	2	4	3	17	18	11	16
Rajasthan	0	1	-					
Tamil Nadu	2	3	5	1	5	2	7	8
Uttar Pradesh	0	2	1	0	4	4	9	2
West Bengal	23	17	19	11	205	184	191	130

All India 138 144 142 99 650 707 720 512

(b) Action taken by the Government against the guilty officials held responsible for fatal accidents in coal mines during the years 1999,2000,2001 and 2002 are as under: -

Action Taken 1999 2000 2001 2002#

A. Action taken by DGMS

1 Suspension/cancellation of certificate	0	0	0	0
2 Warnings issued	18	1	10	0
3 Prosecution launched	101	99	78	46
4 Misadventure - No action	8	5	15	0

5 Other action taken 12 2 7 5

B. Action taken by management

1 Suspended from duty 60 41 43 15
2 Debarred from promotion 2 3 1 0
3 Demoted 4 6 5 1
4 Transferred 1 0 1 0
5 Increment withheld 24 14 31 7
6 Service terminated 14 11 2 1
7 Warned by management 31 11 17 13
8 Disciplinary action 1 0 1 2
9 Deceased - No action 50 58 32 14

Data for the year 2002 are provisional.

(c): The compensation is paid to family of the deceased victim of fatal accident as per the Workmen's Compensation Act . Persons who suffer permanent disability as a result of injury in accident are also paid compensation as per Workmen's Compensation Act . Persons who suffer injury in accidents, not resulting in a permanent disability, are given medical treatment at the company's expense and given paid leave for the duration of treatment .

The details of the compensation paid in cases of fatal accidents in the mines of Coal India Limited(CIL), Singareni Collieries Co. Ltd. (SCCL) and Neyveli Lignite Corpn. Ltd.(NLC) during the year 2002 are given at Annexure.

(d): Provisions for safety of persons employed in mines are contained in the Mines Act, 1952 and the Rules and Regulations framed there under. The safety laws are kept under constant review and amended from time to time. The Directorate General of Mines Safety also issues guidelines in the form of circulars to the management for improving safety measures. These provisions are required to be complied with by the mine managements. The officers of the Directorate General of Mines Safety inspect the mines on the basis of the available strength of inspecting officers to oversee the status of compliance with the safety provisions, and to take action as provided for under the Mines Act, 1952, in case of default.

Besides the legislative measures, the Government is promoting a number of other initiatives, such as:

- (i) Conference on Safety in Mines
- (ii) Workers` participation in safety management
- (iii) Tripartite and Bipartite reviews at various levels
- (iv) Training of work persons
- (v) Observance of Safety Weeks and Safety Campaigns
- (vi) National Safety Awards and
- (vii) Standing Committee on safety in Coal mines.

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 18 for answer on 18-2-2002 regarding people injured/died in coal mines.

Details of compensation paid in cases of fatal accidents in the mines of CIL, SCCL and NLC are as under:-

Coal India Limited(CIL)

State Accident Date Mine Victim-Name Compensation (In Rs.)

Chhattisgarh 24-Feb-02 Gevra Project Dipak Taunk 199400
Chhattisgarh 16-Mar-02 North Chirimiri Shri Kabutar 332580
Chhattisgarh 20-Apr-02 Laxman OC Hari Ram Sahu 362740
Chhattisgarh 23-May-02 Rajgamar Lagansai 181370
Chhattisgarh 5-Jun-02 Chattarpur Mine No.II Jhabu 365240
Chhattisgarh 16-Jul-02 Chirimiri Nathu Under Process
Chhattisgarh 26-Nov-02 Manikpur OC Baiga Ram Under Process
Chhattisgarh 7-Dec-02 Bisrampur OC Satish Kumar 199400
Jharkhand 4-Jan-02 Lohapatti Ramu Mahato 113410
Jharkhand 15-Jan-02 Govindpur UG Manbodh 201660
Jharkhand 2-Feb-02 Rajrappa OCP Bishwanath Munda 179060
Jharkhand 10-Mar-02 KDH OC Sriprasad Singh 319600
Jharkhand 10-Mar-02 Gidi-A Lalji Kumar 332580
Jharkhand 25-Mar-02 Hariajam Basir Mia 278260
Jharkhand 25-Mar-02 Rajrappa OCP Niranjan Mahato 192140
Jharkhand 3-Apr-02 Basdeopur Bikram Singh 171000
Jharkhand 3-Apr-02 Basdeopur Arjun Ravidas 148000
Jharkhand 4-Apr-02 Kedla OCP Nemchand Mahato 278260
Jharkhand 1-May-02 Damoda Bindeswari Prasad 153130
Jharkhand 4-Jun-02 Bhowrah (S) C.h Israil Mia 242000
Jharkhand 7-Jun-02 Pindra UG Harsoo Bhuiyan 194640
Jharkhand 13-Jun-02 KB 5/6 PIT Sukumar Singha 180000
Jharkhand 19-Jun-02 Seldhori Qry. No. 3 Kalpatia Kamin Under Process
Jharkhand 31-Aug-02 AKMW Dipak Kumar Dubey 50000
Jharkhand 28-Sep-02 Lohapatti Mohan Mehera 320471
Jharkhand 29-Oct-02 Nudkharkee R.B.Pandey Executive, not eligible
Jharkhand 22-Nov-02 Rajmahal OCP Khirao Thakur Under Process
Jharkhand 10-Dec-02 Ghanoodih Budhni Bhuian 161940
Jharkhand 11-Dec-02 Kedla U/G Atwa Munda 508680
Jharkhand 21-Dec-02 Sirka CHP Chattu Mahto
Maharashtra 8-Feb-02 New Majri OC Narasimha Murthy Sub-Judice
Maharashtra 6-Apr-02 Gondgaon U Mahomudin 131950
Maharashtra 13-Apr-02 Umrer OC Apurva Samanta 358349
Maharashtra 13-May-02 Makardhokra OC N.N.Janabandhu 292400
Maharashtra 25-Aug-02 Pipla UG Ramji 55632
Maharashtra 19-Sep-02 Mahakali Musafir Jamuna 249400
Maharashtra 28-Dec-02 Mahakali Pradeep Nagina Pal Under Process
Maharashtra 29-Dec-02 Ballarpur 3&4 Pits Gajraj Bharosa Under Process
MP 3-Jan-02 Rajnagarro Deonath 128303
MP 30-Jan-02 Vishnupuri UG NO.2 Mahesh 333912
MP 4-May-02 Malga Shambhu Prasad 345040
MP 26-Jun-02 Nowrozabad East Habeeb 292400
MP 2-Sep-02 Nigahi OCP Ram Vridh 401300
MP 17-Oct-02 Kotma West 7/8 Narendra Kr Pal 423580
MP 30-Oct-02 Rawanwara Khas Premlal 139130
MP 15-Nov-02 Bijuri Budhsen 319600
MP 15-Nov-02 Bijuri Bhaiyalal 351080
MP 17-Nov-02 Mohan Sudesh Kumar Under Process
MP 28-Nov-02 Ganapati Maiku 285360
MP 4-Dec-02 Naheria Dhani Ram Under Process
MP 7-Dec-02 Nandan 2 H L Nagle Under Process
MP 17-Dec-02 Malga Kuwar Bahadur 292400
MP 17-Dec-02 Malga Johan 319600
MP 17-Dec-02 Malga Govind 351080
Orissa 4-Mar-02 Balanda OC Akshay Pradhan 143890
Orissa 26-Mar-02 Talcher Rabi Behera 172520
Orissa 27-Apr-02 Kalinga OC Dilharan Das 433820
Orissa 25-May-02 Lingraj Golekha Bhutia 219950
West Bengal 9-Jan-02 Sodepur (R) 3A Pit Tanik Paswan 149670
West Bengal 25-Jan-02 Bankola Kamruddin Khan 135560
West Bengal 25-Jan-02 Bankola Sovani Devi 172530
West Bengal 25-Jan-02 Bankola Kamala Devi 172530
West Bengal 25-Jan-02 Bankola Laksmi Devi 205950
West Bengal 30-May-02 Madhaipur Ram Lakhon Beldar 124000
West Bengal 7-Aug-02 Sonepur Bazari OCP Chaitra Keotia 15000
West Bengal 19-Aug-02 Shankarpur OCP K K Saini 312940
West Bengal 20-Sep-02 Narsamunda R N Prasad 201600
West Bengal 27-Sep-02 Pandaveswar 1&2 PIT Jagdish Paswan 139130
West Bengal 2-Oct-02 Nakrakonda Mahadeo Bagdi under process

Singareni Collieries Company Limited(SCCL)

State Accident Date Mine Victim-Name Compensation (In Rs.)

Andhra Pradesh 9-Jan.-02 SRP-2 Inc M Rayamallu 3,19,600
Andhra Pradesh 25-Feb.-02 KK-2 Inc A. Bakkaiah 2,85,360
F. Ellaiah 3,34,040
J. Rajaiah 3,73,800
P. Lingaiah 4,23,580

M. Venkati 3,19,600

Andhra Pradesh 18-Mar.-02 PK-2 Inc B Januardhan Rao, 3,01,840
Andhra Pradesh 26-Mar.-02 MK-4 INC S.P. Bartholomew 3,19,600
Andhra Pradesh 6-Apr.-02 Shanti Khani K Rajam 3,53,580
Andhra Pradesh 15-May-02 KK-1 Inc P Ramchander 3,19,600
P Ramesh 3,68,340
Andhra Pradesh 21-June-02 SRP-3&3A P Mogili 3,45,040
Andhra Pradesh 17-July-02 GDK-2 A Inc K Rajaiah 3,13,940
S Prakash Rao 4,04,320
Andhra Pradesh 17-Aug.-02 RK-6 Inc. Gunda Rayalngu Under Process
Andhra Pradesh 27 Aug.-02 CHNR.1/SRP G. Samaiah 3,32,580
K.Bakkaiiah 3,79,120
I. Posham 3,62,740
Andhra Pradesh 30-Sept.-02 GDK-1 Inc. Anumandala Raghavulu Under process
Andhra Pradesh 18-Oct.-02 MK-4 Inc. Nampali Ramesh, Under process
Andhra Pradesh 10-Nov.-02 GDK-5 Inc. Anumala Rajaiah Under Process
Andhra Pradesh 12-Nov.-02 KTK-1&1A Kothuri RamuluKondra Jakkaiiah Under Process

Neyveli Lignite Corporation Limited (NLC)

Tamil Nadu 4-May-02 B 6 Conveyor A. Kandekumar 3,19,612
(Mine-II)